

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2024

ORDER NO. 135 of 2024

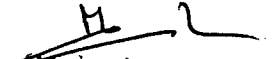
Hon'ble President is pleased to partially modify the roster order no. 95 of 2024 for **CESTAT, New Delhi** from **08.11.2024** and **29.11.2024** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---|--|----------------|
| On 08.11.2024 and 29.11.2024 At 10:30 a.m | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member(Technical) | CST Appeals. |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2024

ORDER NO. 136 of 2024

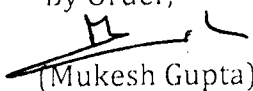
Hon'ble President is pleased to order the sitting commencing from **04.11.2024** to **24.12.2024** for **CESTAT, Chennai** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|---|---|
| From 04.11.2024 to 24.12.2024 | Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |
| | Mr. M. Ajit Kumar, Hon'ble Member (Technical) | Single Member Bench matters |

Note:

1. In the event of leave/tour of Technical Member in the Division Bench, Mr. M. Ajit Kumar, Hon'ble Member (Technical) will sit in the Division Bench and if the Judicial Member is on leave/tour, both the Technical Members will sit in the Single Member bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to holidays/vacations as declared in the calendar for 2024.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2024

ORDER NO. 137 of 2024


Hon'ble President is pleased to order the sitting commencing from **04.11.2024** to **24.12.2024** for CESTAT, New Delhi as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---|--|---|
| From 04.11.2024 to 24.12.2024 | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Customs and Excise Division Bench matters |
| From 04.11.2024 to 14.11.2024 and from 02.12.2024 to 13.12.2024 | Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Service Tax Division Bench matters |
| | Ms. Binu Tamta, Hon'ble Member (Judicial) | Single Member Bench matters |
| From 18.11.2024 to 29.11.2024 and from 16.12.2024 to 24.12.2024 | Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Service Tax Division Bench matters |
| | Ms. Rachna Gupta, Hon'ble Member (Judicial) | Single Member Bench matters |

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Ms. Hemambika R. Priya, Member (Technical) and in whose absence, Mr. P. V. Subba Rao, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
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Dated: 28.10.2024

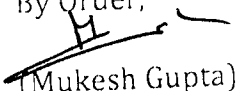
ORDER NO. 138 of 2024

Hon'ble President is pleased to order the sitting commencing from **04.11.2024** to **24.12.2024** for **CESTAT, Mumbai** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|---|---------------------------------------|
| From 04.11.2024 to 24.12.2024 | Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical) | Excise Division Bench matters |
| From 04.11.2024 to 24.12.2024 | Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) | Customs Division Bench matters |
| From 04.11.2024 to 24.12.2024 | Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar, Hon'ble Member (Technical) | Service Tax Division Bench matters |

Note:

1. In the event of leave/tour of any Member in the Customs/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical) or any other available Division Bench and the other available Member in that Division Bench will sit in Single Member Bench. If any Member in the Excise Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2024

ORDER NO. 139 of 2024


Hon'ble President is pleased to partially modify the roster order no. 121 of 2024 for CESTAT, Ahmedabad from **04.11.2024** to **29.11.2024** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|--|---|
| From 04.11.2024 to 29.11.2024 | Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical) | Service Tax and Customs Division Bench matters |
| From 04.11.2024 to 29.11.2024 | Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical) | Excise Division Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. On every Wednesday and Friday Mr. Somesh Arora, Member (Judicial) and Mr. C L Mahar, Member (Technical) will sit in Single Member Bench and the Excise Division Bench matters will be heard by the other Division Bench.
4. All part heard matters are released for fresh hearing before the regular bench.
5. The roster is subject to holidays/winter vacations as declared in the calendar for 2024.
6. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar